

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

ROC.NO.1202/SO/2019

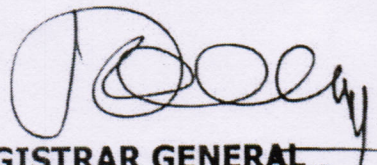
DATED: 29.04.2020

NOTIFICATION

Sub: COVID-19 Outbreak – Complete lockdown declared by the Government of India and the Government of Telangana – Cancellation of Summer Vacation, 2020 for the High Court and the Subordinate Courts in the State of Telangana – Issued.

Ref: 1. High Court's Circular in Roc.No.1202/SO/2019, dt.25.11.2019.

Considering the exigencies caused by the pandemic of Covid-19 outbreak and in supercession of the Notification in the reference cited declaring the Summer Vacation for the year 2020, the Full Court of the Hon'ble High Court is pleased to cancel the Summer Vacation for the year 2020 to the High Court and all the Subordinate Courts, Tribunals, Telangana State Legal Services Authority, High Court Legal Services Committee, Telangana State Judicial Academy, and the Mediation & Arbitration Centre.

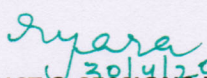

REGISTRAR GENERAL
29/04/2020

PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR

Endt.Dis.No. 2037 /2020

Dt. 30-04-2020

//Communicated //


PRL.DISTRICT & SESSIONS JUDGE,
RANGA REDDY DISTRICT

To:

All the Judicial Officers of this unit.